Annexure-E

## Name of the Corporate Debtor: Sort India Enviro Solutions Limited Date of commencement of Liquidation: 25.08.2022 List of Stakeholders as on 31.12.2022

## List of Other Stakeholders

| List of Other Stakeholders |                                  |   |                            |                |                            |                      |  |      |                                   |       |                      |  |                             |  |                     |
|----------------------------|----------------------------------|---|----------------------------|----------------|----------------------------|----------------------|--|------|-----------------------------------|-------|----------------------|--|-----------------------------|--|---------------------|
| S<br>No                    | Name of<br>Creditors             |   | Details of Claims Received |                | Details of Claims Admitted |                      |  |      |                                   |       |                      |  | 1                           |  |                     |
|                            |                                  | Category of<br>stakeholders(preference<br>shareholders/equity<br>shareholders/partners/ot<br>her) | Date of<br>Receipt         | Amount Claimed | Amount of claim admitted   | Nature of<br>Claims  | Amount<br>Covered by<br>lien or<br>attachment<br>pending<br>disposal | ment | Amount<br>covered by<br>guarantee | total | Amount of contingent | Amount of<br>any mutual<br>dues, that<br>may be set<br>off | Amount of claim<br>rejected | Amount of<br>claim under<br>verification | Remarks<br>(if any) |
| 1                          | Nehaben<br>Kamleshbhai Patel     | Others  | 27-09-2022                 | 1,23,32,662    | 35,91,000                  | Other<br>Stakeholder | NA   | NO   | NA                                | 0.46  | NA                   | NA   | 87,41,662                   | -  | NA                  |
| 2                          | Go Clean Solutions<br>Pvt. Ltd.* | Others  | NA                         | -              | 71,57,426                  | Other<br>Stakeholder | NA   | NO   | NA                                | 0.93  | NA                   | NA   |                             | -  | NA                  |
| TOTAL                      |                                  |   |                            | 1,23,32,662    | 1,07,48,426                |                      |  |      |                                   | 1.39  |                      |  | 87,41,662                   | -  |                     |

## Notes:

<sup>\*</sup> As per the proviso to Regulation 30 of IBBI (Liquidation Process) Regulations, 2016, the liquidator has verified the claims, collated during the corporate insolvency resolution process since the claimant has not submitted its claim during the liquidation process, within thirty days from the last date for receipt of claims.